

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 1848 of 2012**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

17/14.09.2020

Heard through V.C.

- 2.** Learned counsel for the respondent State prays for three weeks time to file counter affidavit by way of last chance.
- 3.** Put up this case on 6th October, 2020.

(Deepak Roshan, J.)

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